

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 102  
143/252/ND/2020

**IN THE MATTER OF:**

**Income Tax Officer Ward-19(3), New Delhi**

**...APPELLANT**

**Vs.**

**ROC, Delhi & Ors. (M/s. Pandey Builders  
& Properties Pvt. Ltd.)**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 31.01.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant**

**For the Respondent**

**For Income Tax Department**

**:**

**:Mrs. Sweety Khattar Kumar,  
AROC,**

**:Mr. Zoheb Hossain, Sr.  
Standing Counsel , Mr. Fahad  
M. Khan, Advocate**

**ORDER**

Learned counsel for the Income Tax Department is present. AROC is present. Notice to respondent Nos. 2, 3 and 4 except respondent No. 1 be issued vide all modes including publication/affixation. Post the matter to 31<sup>st</sup> March, 2020.

- Sd -

**(V.K. Subburaj)  
Member (T)**

- Sd -

**(Abni Ranjan Kumar Sinha)  
Member (J)**